

RC/ARC No.99/2018
Rakesh Kumar Sharma Vs. Roshan Lal Jain

(Through V/C Cisco-Webex)

07.07.2020

At 12:50 PM to 01:00 PM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Nitin Gupta, Ld. Counsel for the petitioner.

None for the respondent.

Part arguments on the leave to defend application heard.

The parties are at liberty to file submissions on the E-mail of the Court within 10 days.

Be listed for orders on **18.07.2020**. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 07.07.2020

RC/ARC No.48/2019
Dimple Oberoi Vahali Vs. K. L. Arora

(Through V/C Cisco Webex)

07.07.2020

At 11:00 AM to 11:09 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

None for the petitioner.

Sh. P.K. Chaughary, Ld. Counsel for the applicants and
also for the respondent.

It is submitted by the Ld. Counsel that matter is pending
before Mediation Centre and likely to be settled there.

Be put up for settlement, if any on **31.08.2020**. A scanned
copy of order-sheet be sent to the Coordinator of Computer
Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 07.07.2020

CS No.7570/2016
Ramji Lal Vs. Suleman

(Through V/C Cisco-Webex)

07.07.2020

At 11:15 AM to 11:30 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

SH. S. S. Mahaur, Ld. Counsel for the plaintiff.

None for the defendant.

Remaining arguments heard.

Be put up for orders on **16.07.2020**. The defendant is at liberty to file submissions within 5 days on the E-mail of the Court. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 07.07.2020

RC/ARC No.153/2017
Kumud Sethi & Ors. Vs. Raj Kumari Babbar

(Through V/C Cisco-Webex)

07.07.2020

At 12:00 Noon to 12:39 PM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.
Sh. Neeraj Yadav, Ld. Counsel for the petitioner.
Sh. Vibhor Garg, Ld. Counsel for the respondents no.1
and 3.
Sh. Rajesh Baweja, Ld. Counsel for remaining
respondents.

Part arguments on leave to defend application heard.

Be listed for remaining arguments on **24.07.2020 at 11:30 AM**. Link be sent in advance to the parties / counsels concerned.
A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 07.07.2020

RC/ARC No.49/2019
Dimple Oberoi Vahali Vs. Raj Dulari Passi

(Through V/C Cisco-Webex)

07.07.2020

At 11:00 AM to 11:09 AM

Present : Sh. Aridaman Singh Chhema, Ld. Trainee Judge.

None for the petitioner.

Sh. P.K. Chaudhary, Ld. Counsel for the applicants and
also for the respondent.

It is submitted by the Ld. Counsel that matter is pending
before Mediation Centre and likely to be settled there.

Be put up for settlement, if any on **31.08.2020**. A scanned
copy of order-sheet be sent to the Coordinator of Computer
Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 07.07.2020

CS No.8443/2016
Nand Kishore Vs. Heera Lal & Anr.

(Through V/C Cisco-Webex)

07.07.2020

At 11:30 AM to 11:52 AM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. M.K. Sharma, Ld. Counsel for the plaintiff.

None for the defendant no.1.

None for the defendant no.2.

F.A heard partly.

Be listed for remaining F.A on **30.07.2020 at 11:30 AM.**

Link be sent in advance to the parties / counsels concerned. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 07.07.2020

RCA No.354/2016
Monto Chadha Vs. Manoj Kumar Bhatnagar

(Through V/C Cisco-Webex)

07.07.2020

At 12:40 PM to 12:45 PM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

None for the Appellant.

Sh. Sohan Lal, Ld. Counsel for the respondent.

It is reported by the Reader of the court that as per telephonic conversation, Ld. Counsel for the Appellant is stuck in Himachal Pradesh and seeks time to argue in this Appeal.  same is not opposed.

Last opportunity is granted.

Be listed for arguments on Appeal on **04.09.2020 at 11:30 AM**. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 07.07.2020